

Shri Warrior: May I know whether Government have any information from any States, other than Delhi, to which the hon. Member referred just now,—and the possibility of strike or direct action by primary and secondary school teachers on this score?

Mr. Speaker: It is better not to have such information.

Shri Prabhat Kar: The hon. Minister just now said that in most of the States the salary of teachers has been brought to the minimum laid down. May I know which of the States have not yet implemented this?

Dr. K. L. Shrimali: I would require separate notice for that question.

Shri Vasudevan Nair: During the Second Five Year Plan there was a scheme by which the Central Government used to assist the State Governments to increase the salaries of teachers. May I know whether this scheme exists even now during the Third Five Year Plan, and if so, whether the State Governments are making use of this assistance?

Dr. K. L. Shrimali: In the First Five Year Plan that scheme was not there.

Shri Vasudevan Nair: I said Second Five Year Plan.

Dr. K. L. Shrimali: In the Second Plan assistance was given to the State Governments to increase the salaries of teachers; 50 per cent assistance was given to the State Governments.

Shri Vasudevan Nair: What about the Third Plan?

Dr. K. L. Shrimali: I propose discussing the matter with the Planning Commission and assistance will be given to the State Governments, if they include it in the State Scheme.

Several Hon. Members rose—

Mr. Speaker: The hon. Minister is going to reply to the debate on the

Demands for Grants of the Ministry of Education.

Non-genuine Iron and Steel Quota Holders

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*1084. { **Shri P. Kunhan:**
Shri Raghunath Singh:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether it is a fact that there is a large number of non-genuine quota-holders of iron and steel having no fabricating factories;

(b) if so, how many cases of such quota-holders have been detected since January, 1961, particularly in Punjab; and

(c) what action is being taken against them?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). No, Sir. Quota certificates for acquisition of steel materials are issued by the sponsoring authorities viz., Development Wing of the Ministry of Commerce and Industry to the bigger units and the Directors of Industries in the State Governments to smaller units. It is the responsibility of these authorities to verify the genuineness of the applicants for quota. Replies from the State Governments, so far received, indicate that quotas are released only after proper verification of both the existence and the capacity of the units. Each State has its own net work of inspecting officers for this purpose. It is just possible that in spite of all precautions some stray bogus cases crop up now and then but such cases are a few.

(b) and (c). Information is being collected and will be placed on the Table of the House.

Shri Warrior: May I know whether there have been cases where persons are given the quota, they receive the stocks, but afterwards the stocks go into the black market? Have any such cases come to notice?

Shri C. Subramaniam: As I have already stated, so far I have not received any such case. But this question particularly relates to Punjab, and I have not received the information from Punjab.

Mr. Speaker: It was really a surprise that a Member from the South has jumped to the extreme North!

Shri C. Subramaniam: Integration!

Shri Sivamurthi Swami: May I know whether the quota is given to co-operative agencies or co-operative societies in the country?

Shri C. Subramaniam: Those who run the industries, they have to get this quota. Therefore, the question of co-operative societies does not arise here.

Shri P. R. Patel: May I know whether there is any enquiry held to find out if after getting the quotas the goods are manufactured, that is, whether the factories have manufactured the goods after getting the quota?

Shri C. Subramaniam: Yes, Sir, there is an inspection machinery and they look to this aspect. But, as I have already stated, there might be a few cases of abuse also.

Shri Warlor: Sir, I put the question not because it is the case with Punjab alone, but steel quota is applicable everywhere. So, from Punjab we take a lesson.

Mr. Speaker: I did not mention anything about that.

Shri Warlor: I want to know whether any cases have been reported to the Government from the States of this stock going into the black market and thereby the quota-holders themselves do not sell the genuine goods to the public.

Shri C. Subramaniam: This was my reply: The replies from the State

Governments, so far received, indicate that quotas are released only after proper verification of both the existence and the capacity of the units. And, as far as the other States are concerned, particularly Punjab, I have not received the information.

Shri Daji: Sir, I wish to repeat the question put by my hon. friend from Ahmedabad (Shri P. R. Patel) which has not been properly replied to. Is it a fact that there is no verification machinery to check up the quality and the quantum of the goods produced from the quota and this leads to black marketing?

Shri C. Subramaniam: My information is that each State has its own net-work of inspectors. That is what I stated. And their duty it is to see that the quotas are properly given and they are properly utilised.

Shri Sham Lal Saraf: May I know if the State Governments have kept the Central Government informed about the receipt of quotas by non-genuine persons and also about the use of that steel and iron in non-genuine ways—about which information has been pouring in the newspapers a number of times?

Shri C. Subramaniam: Anyhow, questions like this give the occasion to the Government to get the information from the State Governments. As I said, from the information already received, no such abuse has come to the notice of Government.

Shri Mohsin: Is it the common experience that so many non-genuine quota-holders get this iron and steel; and in view of this, is this Ministry thinking of setting up any machinery to enquire into all these things?

Mr. Speaker: That has been answered so many times.